THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 44

CP(CAA) No. 22/Chd/Hry/2022
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:-

Adva Optical Networking India Pvt. Ltd. .....Transferor Company

And

Adva IT Solutions India Pvt. Ltd. .....Transferee Company

Present :

Mr. Shivam Narang with Mr. Mayank Mathur, Advocates for the petitioner company.

Mr. Yogesh Putney, Senior Standing Counsel for Income Tax Department.

Let compliance of the order dated 02.12.2022, if not made, be made before the next date of hearing. List the matter for consideration on 28.04.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 03, 2023
VN